



4. With the above rectifications in the order dated 23.02.2024, IA-3522(MB)2024 is **disposed of**.
5. This order shall be treated as part and parcel of the order dated 23.02.2024. Rest of the order remains unaltered.

Sd/-

**SANJIV DUTT**  
**Member (Technical)**  
(FRK)

Sd/-

**KISHORE VEMULAPALLI**  
**Member (Judicial)**